

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1319  
ANSWERED ON MONDAY, NOVEMBER 25, 2019  
AGRAHAYANA 4, 1941(SAKA)**

**CSR AWARDS**

**QUESTION**

**1319. SHRIMATI SANDHYA RAY:  
SHRI SUBRAT PATHAK:  
SHRI REBATI TRIPURA:  
SHRI SELVAM G.:  
SHRI DHANUSH M. KUMAR:  
SHRI VIJAY KUMAR DUBEY:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) the details of the funds utilised and unutilised along with the major activities/programmes undertaken by various public sector and private sector companies under Corporate Social Responsibility (CSR) during the last three years and the current year in the country, State/UT-wise;**
- (b) whether the Government is satisfied with the work undertaken by private sector and private sector companies under CSR;**
- (c) if so, the details thereof and if not the corrective steps taken by the Government in this regard;**
- (d) whether the Government has conferred the first Corporate Social Responsibility Awards to selected companies, if so, the details thereof and the purpose for which this award has been conferred; and**
- (e) the criteria fixed by the Government for selection of companies for this award along with the categories for which these awards were given?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
AND CORPORATE AFFAIRS**

**वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(SHRI ANURAG SINGH THAKUR)**

**(श्री अनुराग सिंह ठाकुर)**

**(a) to (c): On the basis of filings made by the Companies in the MCA 21 registry, the Corporate Social Responsibility (CSR) expenditure by the various public and private sector companies under the Companies Act, 2013 for the financial years 2015-16, 2016-17 and 2017-18 are given below:**

Nature of Company	Year of Filing					
	2015-16		2016-17		2017-18	
	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
PSUs	532	4,214.67	546	3,295.98	527	2,553.36
Private Companies	17758	10,302.52	18993	11,033.55	20870	11,067.15
Total	18290	14,517.19	19539	14,329.53	21397	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]

The details of the CSR expenditure by Companies in State/UT-wise during financial years 2015-16, 2016-17 and 2017-18 is annexed.

CSR is a Board driven process and the Board of the company is empowered to decide the activities to be undertaken as per Schedule VII of the Companies Act, 2013 taking into consideration the recommendation of its CSR committee. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually in MCA21 registry. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of Companies Act, 2013 after due examination of records and following due process of law.

(d) & (e): Yes, Sir. The first National CSR Awards were conferred by Hon'ble President of India on 29<sup>th</sup> October 2019. The Ministry of Corporate Affairs has instituted National CSR Award (NCSRA) to recognize corporate initiatives and excellence in CSR and to encourage companies to spend their eligible CSR amount.

The nominations for the National CSR Awards from the companies were received through nominating agencies, such as, Central and State Governments, Professional Institutes and Trade association and Industry Chamber. The nominations received were scrutinized as per laid down procedures by the members of expert committee drawn from four institutes, viz., Indian Institute of Forest Management, Bhopal (IIFM), Institute of Rural Management Anand (IRMA), Tata Institute of Social Sciences, Mumbai (TISS), and Delhi School of Social Work, (DSSW). On the basis of the expert committee report, the Grand Jury constituted for National CSR Awards, selected winners and honorable mentions across three award categories, viz., Corporate Award for excellence in CSR, CSR in Challenging circumstances and contribution to the National priority areas.

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**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1319**

<b>STATE/UT-WISE CSR EXPENDITURE (IN RS. CRORES )</b>			
<b>State/UTs</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>
Andaman And Nicobar	0.55	0.83	0.76
Andhra Pradesh	1,294.28	753.53	269.11
Arunachal Pradesh	1.48	24.05	11.94
Assam	164.60	269.92	86.23
Bihar	124.62	100.77	42.17
Chandigarh	5.34	21.99	20.51
Chhattisgarh	241.16	84.94	71.61
Dadra And Nagar Haveli	12.03	7.58	6.93
Daman And Diu	2.43	2.63	20.09
Delhi	493.34	520.66	540.79
Goa	30.15	37.89	53.34
Gujarat	551.43	870.84	768.96
Haryana	375.62	389.60	262.02
Himachal Pradesh	52.29	24.03	60.53
Jammu And Kashmir	107.81	42.74	14.75
Jharkhand	117.04	95.69	45.88
Karnataka	784.66	886.36	950.92
Kerala	148.12	135.47	158.06
Lakshadweep	0.30	-	2.07
Madhya Pradesh	185.51	286.60	147.43
Maharashtra	2,052.23	2,487.94	2,527.04
Manipur	6.28	12.35	4.03
Meghalaya	5.59	10.97	5.49
Mizoram	1.07	0.08	0.23
Nagaland	0.96	0.92	0.36
Odisha	624.05	316.71	469.34
Puducherry	6.46	7.43	6.51
Punjab	69.93	75.83	88.51
Rajasthan	501.45	327.15	263.33
Sikkim	1.98	6.83	6.84
Tamil Nadu	633.24	550.94	619.42
Telangana	265.40	259.88	291.14
Tripura	1.47	1.25	1.83
Uttar Pradesh	423.79	327.48	298.40
Uttarakhand	73.17	101.52	82.51
West Bengal	415.42	290.34	280.25
NEC/ Not mentioned	-	7.63	132.04
PAN India*	4,741.95	4,988.17	5,009.16
<b>Grand Total</b>	<b>14,517.19</b>	<b>14,329.53</b>	<b>13,620.51</b>

(Data upto 30.06.2019) [Source: National CSR Data Portal]

\*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

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